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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 505/2017 & I.A. 38660/2024**

ANGELIQUE INTERNATIONAL LTD.

.....Plaintiff

Through: Mr. Ishan Sanghi and Ms. Poorvashi
Kalra, Advs.

versus

SALMA DAM JOINT VENTURE (SDJV) & ORSDefendants

Through: Ms. Prity Sharma and Mr. Shikhar
Shant, Advs. for D-1 and 2
Ms. Swet Shikha and Ms. Amishi,
Advs. for D-3
Mr. Tushar Sannu and Mr. Fajallu
Rehman, Advs.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

10.11.2025

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1. An adjournment slip has been filed by learned Counsel for the Respondent No. 2. However, the same is not on record.
2. Learned Counsel for the Plaintiff fairly states that an adjournment slip has been received by him.
3. List on 17.03.2026.

SUBRAMONIUM PRASAD, J

NOVEMBER 10, 2025

Prateek